

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2324
ANSWERED ON:08.12.2014
TRIBAL COOPEATIVES
Reddy Shri Midhun

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government is strengthening the Tribal Cooperatives/Corporations in various States including Andhra Pradesh and Telangana;
- (b) if so, the details thereof during the last three years, State/UT wise; and;
- (c) the funds sanctioned and utilized for each cooperative/corporation during each of the last three years along with the details of its utilization?

Answer

MINISTER OF TRIBAL AFFAIRS (SHRI JUAL ORAM)

(a) & (b): This Ministry does not directly engage in the strengthening of the Tribal Cooperatives/Corporations in various States. Fund is extended to the States Governments by this Ministry under the redesigned Scheme of Institutional Support for Development & Marketing of Tribal Products/Produce (earlier known as Grants-in-aid to State Tribal Development Cooperative Corporation for Minor Forest Produce Operations) for the following activities:-

(i) Market intervention;

(ii) Training and Skill Up gradation;

(iii) R & D/IPR Activity;

(iv) Supply Chain Infrastructure Development;

(v) Trade Information System.

(c): The details of funds sanctioned to State Govts/UTs for the State Tribal Development Cooperative Corporation for Minor Forest Produce Operations (STDCCs) during the last three years and their utilization are given at Annexure I.